

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3324**  
TO BE ANSWERED ON 06.12.2016

**Climate Change Negotiations**

3324. SHRI R. PARTHIPAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has included/proposes to include women representatives in the delegation for climate change negotiations;
- (b) if so, the details thereof;
- (c) if not, the efforts being taken in this regard; and
- (d) the steps proposed to be taken by the Government for greater participation of women in planning, policy making and implementation of climate change strategies?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

- (a) to (c) Indian delegation for climate change negotiations is finalised on the basis of the agenda and nominations by Ministries dealing with the subject matter. There is consistent participation of women representatives in all recent climate change negotiation sessions under the United Nations Framework Convention on Climate Change (UNFCCC).
- (d) Government has undertaken several initiatives including policy reforms, programmes and action plans for empowering women and facilitate their active participation in the social, economic and political life of the country. These interventions address gender disparities in all development sectors including implementation of climate change strategies.

\* \* \* \*